

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 318/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06 September 2017, 10.30 A.M

Name of the Company		Arun Kumar Jain -Vs- Maa Tara Industrial Complex Pvt Ltd		
Under Section		9	IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

06\_09\_2017 – C.P.(IB) No.318/KB/2017 – Arun Kumar Jain Vs. Maa Tara  
Industries Complex Pvt. Ltd.

ORDER

None appeared on repeated calls.

Fixed on 08.09.2017

*Sd/-*

MANORAMA KUMARI  
MEMBER(J)